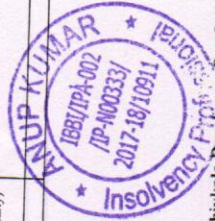


ANNEXURE-5

Name of the corporate debtor: M/s Shivkala Developers Private Limited;  
 Date of commencement of liquidation: 24.11.2021;  
 List of stakeholders as on: 05.06.2023  
 List of Operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						(Amount in v)			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Income Tax Department	Central	-	18555300	18555300	OC	NA	NA	14.47%	-	NA	-	NA	No claim has been received during liquidation. Hence previous claim is reiterated.
2	Duties & Taxes	Central	-	7180592	7180592	OC	NA	NA	5.59%	-	NA	-	NA	No claim has been received during liquidation. Hence previous claim is reiterated.
3	NoIDA Authority	State	22.04.2022	92926274	92926274	OC	NA	NA	72.46%	-	NA	-	NA	The claim has been admitted
4	NoIDA Authority (Id Department)	State	22.04.2022	1,019,736	1,019,736	OC	NA	NA	0.79%	-	NA	-	NA	The claim has been admitted
5	Income Tax Department (Penalty)	State	23.03.2022	8,550,000	8,550,000	OC	NA	NA	6.66%	-	NA	-	NA	The demand of Income Tax for the FY 2011-12 is treated as per the provision of IBC, 2016 being the appeal has been dismissed against the said order.
				128231902	128231902				100%					





Anup Kumar  
 Liquidator of M/s Shivkala Developers Pvt. Ltd.  
 IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911  
 734, Lawyers Chamber Block, Western Wing,  
 Tis Hazari Court, Delhi-110054